



The High Court of Kerala

0019934

Kochi- 682 031
Dated-4.3.2020

Proceedings

High Court - establishment - filling up of vacancies of Section Officer(H.G)/ Court Officer(H.G) and Section Officer/Court Officer, High Court on temporary basis- orders issued.

- Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5- 16201/2020 dated 27.2.2020.
3. High Court proceedings No.A6- 12988/2019 dated 29.2.2020.

Order No.A5-65314/2019

The vacancies in the categories of Section Officer(HG)/Court Officer(HG) and Section Officer/Court Officer, High Court are filled up under the rule read (1) above as follows:

1. Smt.Mini K.D. (PEN 123544), Section Officer / Court Officer, High Court in the scale of pay ₹36600-79200 is promoted as Section Officer(H.G) / Court Officer(H.G), High Court in the scale of pay of ₹40500-85000 on temporary basis, w.e.f 1.3.2020 F.N, vice Sri.M.A.Snehajan, Section Officer(HG) / Court Officer(HG) retired on superannuation as per the High Court proceedings read (2) above.

Sl.No.1 need not take charge in the newly promoted post / hand over charge of the post as there is no change of duty involved.

2. Smt.Suja K.C. (PEN 499348), Assistant Section Officer, High Court in the scale of pay of ₹32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of ₹36600-79200 on temporary basis, vice Sri.Rajesh C.B., Section Officer/Court Officer relieved on deputation as per the High Court proceedings read (3) above. Smt.Suja K.C. will take charge as Section Officer/Court Officer from Smt.Rajani K.S., Section Officer(HG)/Court Officer(HG), High Court, forthwith. Smt.Suja K.C. is posted to the Decree Section, High Court.

3. Smt.Gigi Maliekkal (PEN 497517), Assistant Section Officer, High Court in the scale of pay of ₹32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of ₹36600-79200 on temporary basis, vice Smt.Mini K.D. (Sl.No.1) promoted as Section Officer(HG)/Court Officer(HG) as above. Smt.Gigi Maliekkal will take charge as Section Officer/Court Officer from Sri.Sreejith Joseph, Section Officer/Court Officer, High Court, forthwith. Smt.Gigi Maliekkal is posted to the Court Officers' Section, High Court.

Sl.Nos.3 will be eligible for compensatory allowance @ Rs.1000/- per month for attending cause list work.

(By Order)


K.Haripal
Registrar General
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p.t.o

To

The persons concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (4 copies)
The Joint Registrars, High Court.
The Private Secretary to the Chief Justice, High Court.
The Deputy Registrars concerned.
The Assistant Registrars concerned, High Court.
The Personal Assistant to the Chief Justice, High Court.
The Section Heads concerned.
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court.
The G(Accounts-I, II & III) Sections, High Court.
The I.T.Section, High Court (**For publishing in the High Court Website**)
The A2, A3, A6, A7 and A8 Seats, High Court.
The Administrative Records Section, High Court.
The File/Stock File..